- (b) if so, what steps have been taken by Government in the matter;
- (c) whether it is a fact that their present scale of pay at the minimum base is less than that of the pre-Central Pay Commission Scale; and
- (d) if the answer to part (c) is in the affirmative, why such a discrepancy has been made?

THE MINISTER FOR RAILWAYS (SHRI LAL BAHADUR): (a) Yes.

(b) The Government have carefully considered the representation and are inclined to the view that there is no case for a revision of the scales of pay already allotted.

(c) Yes.

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(d) Government do not consider that there is a discrepancy. The scales of pay adopted on the recommendation of the Central Pay Commission are considerably better than the pre-Central Pay Commission Scales on the whole even though, in some cases like the present one, the minimum of the Central Pay Commission Scales is lower.

SHRI S. N. DWIVEDY: Has the Railway Joint Advisory Committee recommended the abolition of the Rs. 55—120 scale of pay in these cases?

SHRI LAL BAHADUR: No; they did not do that.

SEARCHES CARRIED OUT BY POLICE IN CUTTACK

*66. SHRI S. N. DWIVEDY: Will the Minister for Home Affairs be pleased to state:

- (a) whether any searches at the instance of the Special Police Establishment were carried out in Cuttack in the month of June 1952;
- (b) if so, the names of persons whose houses were searched; and
- (c) what was the purpose of those searches?

THE MINISTER FOR HOME AF-FAIRS (SHRI K. N. KATJU): (a) to (c) The Special Police Establishment have been conducting an enquiry into certain allegations in relation to import licences by certain parties. Some searches were made in this connection at Cuttack in the month of June 1952. Since the investigation is still proceeding, it would not be fair nor in the public interest to disclose further details.

to Questions

SHRI S. N. DWIVEDY: Was there a search of Mr. Harekrushna Mahtab's house?

SHRI K. N. KATJU: I cannot go into further details.

SHRI C. G. K. REDDY: May we know whether the allegation came from the Special Police Establishment itself?

MR. CHAIRMAN: The hon. Minister has stated that as the investigation is still proceeding, it would not be fair or in the public interest to discuss the matter further.

SHRI S. MAHANTY: Has the legality of these searches been challenged in the High Court?

MR. CHAIRMAN: Order, order. Question No. 67.

SHRI B. RATH: It has been done in the open, and there is no secrecy about it.

Mr. CHAIRMAN: Still, the Minister has made that statement, and we have to accept it.

Officers in Hyderabad State Government Service

- *67. SHRI K. NARAYANAPPA t Will the Minister for STATES be pleased to state:
- (a) the number of officers from outside the State of Hyderabad who are employed under the Government of that State; and